

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "A", HYDERABAD**

**BEFORE**

**SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND  
SHRI MADHUSUDAN SAWDIA, ACCOUNTANT MEMBER**

ITA No.613/Hyd/2023		
Assessment Year: 2021-22		
Venugopal Reddy, Jubilee Hills, Hyderabad.  PAN : BSDPR2467N.	Vs.	The Assistant Director of Income Tax, International Taxation – 2, Hyderabad.
(Appellant)		(Respondent)
Assessee by:	Ms. Mrudulatha Devdas appeared for Shri K.C. Devdas, C.A.	
Revenue by:	Shri B. Bala Krishna – CIT-DR	
Date of hearing:	18.12.2024	
Date of pronouncement:	18.12.2024	

**ORDER**

**PER LALIET KUMAR, J.M.**

This appeal is filed by the assessee, feeling aggrieved by the assessment order passed by the Assistant Director of Income Tax (International Taxation) – 2, Hyderabad dated 19.10.2023 for the AY 2021-22.

2. At the outset, the Learned Counsel for the assessee submitted that the assessee wishes to avail Direct Tax "Vivad Se Vishwas Scheme, 2024" and hence, would like to withdraw this appeal.

3. After hearing both the parties, we dismiss the appeal of the assessee with a liberty to approach the Tribunal if assessee's case is not accepted in Vivad se Vishwas Scheme 2024 by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file Miscellaneous Application before the Tribunal within the time limit prescribed under the Act to reinstate assessee's appeal. Ordered accordingly.

4. In the result, the appeal of the assessee is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 18<sup>th</sup> December, 2024.

**Sd/-**

**Sd/-**

<b>(MADHUSUDAN SAWDIA)</b> <b>ACCOUNTANT MEMBER</b>	<b>(LALIET KUMAR)</b> <b>JUDICIAL MEMBER</b>
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Hyderabad, dated 18.12.2024.

***TYNN/sps***

Copy to:

S.No	Addresses
1	Venugopal Reddy, Jubilee Hills, Hyderabad, Plot No.550, H.No.8-3-293/83/J-III, Road No.92, Jubilee Hills, Hyderabad – 500033, Telangana.
2	The Assistant Director of Income Tax, International Taxation – 2, Hyderabad.
3	Dispute Resolution Panel – 1, Bengaluru
4	Director of Income Tax (IT & TP), Hyderabad.
5	Addl. Commissioner of Income Tax (Transfer Pricing), Hyderabad
6	Prl.CIT (Central), Hyderabad.
7	DR, ITAT Hyderabad Benches
8	Guard File

*By Order*